

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

LOK SABHA

STARRED QUESTION No. 89

TO BE ANSWERED ON 02.03.2016

ADOPTION OF INTERNATIONAL BEST PRACTICES

QUESTION

***89. SHRI ADHALRAO PATIL SHIVAJIRAO: SHRI ANANDRAO ADSUL:**

**Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP
pleased to state:**

- (a) whether the Government is focusing on implementing and adopting the best practices of various countries in skill development in India and, if so, the details thereof;
- (b) whether the Government has signed any agreements with foreign countries for technology transfer in skill training, if so, the details thereof;
- (c) whether active collaboration is being sought in the areas of creation of international mobility through mapping of job roles and development of transnational standards; and
- (d) if so, the details thereof and the steps taken by the Government in this regard?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI RAJIV PRATAP RUDY)**

- (a) to (d) A statement is laid on the Table of the House.

STATEMENT TO BE LAID ON THE TABLE OF THE HOUSE IN RESPECT OF PART (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 89 ADMITTED FOR REPLY ON 02.03.2016 REGARDING "ADOPTION OF INTERNATIONAL BEST PRACTICES"

(a) to (d) With a view to adopting international best practices in skill development and entrepreneurship, Ministry of Skill Development and Entrepreneurship (MSDE) has signed Memorandum of Understandings (MoUs) with countries such as United Kingdom and Germany, which are global leaders in the field of vocational education and training. Transfer of best practices and knowledge, training of trainers and benchmarking of standards, are key components of these international collaborations. The National Skills Development Corporation (NSDC), which is under MSDE is one of the key agencies through which these collaborations are operationalised. NSDC has also signed MoUs with institutions in Australia, Canada and United States, with a specific focus on adapting the best practices in these countries into India's skill development ecosystem and developing transnational training standards, which are recognised internationally.

Ministry of Skill Development and Entrepreneurship through NSDC and Sector Skills Councils has worked on developing transnational standards for 85 Job Roles across 15 Sectors in collaboration with UK institutions, under the UK India Education and Research Initiative (UKIERI). The work is expected to be completed by April this year. Similarly, for 28 Job Roles the work of creating Transnational Standards with Australia is nearing completion. NSDC is working with Institutions in Canada to develop transnational standards for specific job roles.

Further, a Letter of Intent (LoI) was recently signed between MSDE and the National Qualifications Authority of United Arab Emirates (UAE) for collaboration on skill development and mutual recognition of qualifications.
